High Court of Jharkhand, Ranchi

Notice Inviting Quotations

Ref. No. 37.44./Accts.

Dated: 16/11/19

Sealed quotations are invited from the authorized dealers of Canon Make Photocopiers for Annual Maintenance Contract (with Spares) of 02 (two) nos. of Canon Make Photocopiers of different Models installed in various Sections of the Court for the period of 01 (one) year (i.e. from 06/01/2020 to 05/01/2021) as shown in the tabular chart below:-

Sl. No.	Model No.	Quantity (in number)
1.	iR ADV 4245	02

Sealed quotations are also invited from the authorized dealers of Canon make Photocopiers for Annual Maintenance Contract (with Spares) of 01 (one) no. of Canon Make Photocopiers installed in the Court for the period from 26/04/2020 to 05/01/2021 only as shown in the tabular chart below:-

Sl. No.	Model No.	Quantity (in number)
1.	iR ADV 4245	01

Sealed quotations are also invited from the authorized dealers of Canon Make Photocopiers for Annual Maintenance Contract (with Spares) of 05 (five) nos. of Canon Make Photocopiers of different Models installed in various Sections of the Court for the period from 14/02/2020 to 05/01/2021) as shown in the tabular chart below:-

Sl. No.	Model No.	Quantity (in number)
1.	iR 2016	01
2.	iR 2018N	01
3.	iR 2320L	02
4.	iR 3245	01

Sealed quotations are also invited from the authorized dealers of Canon Make Photocopiers for Annual Maintenance Contract (with Spares) of 05 (five) nos. of Canon Make Photocopiers of different Models installed in various Sections of the Court for the period from 01/04/2020 to 05/01/2021) as shown in the tabular chart below:-

Sl. No.	Model No.	Quantity (in number)
1.	iR 2520	02
2.	iR ADV 4245	03

Interested authorized dealers are requested to submit their sealed quotations in the Office of the undersigned within the specified period i.e. till 23/11/2019.

Any further details may be collected from the Establishment of the Court during 10:30 a.m. to 04.30 p.m. on any working days.

Last Date: - 23/11/2019

Sd/-Registrar (Establishment) High Court of Jharkhand, Ranchi

Note:-

- 1. Price quoted must be inclusive of all taxes.
- 2. No quotation will be entertained after due date.
- 3. Quotation received without OEM/Manufacturer authorization Letter will not be entertained.